

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 257 OF 2015**

**Dated: 09<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s Jaiprakash Power Ventures Ltd. ...Appellant(s)**

**Vs.**

**Madhya Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Molshree Bhatnagar

Counsel for the Respondent(s) : Ms. Ritika Singhal for R.1

Mr. Purushendra Kaurav  
Mr. Nitin Gaur for R.2

**ORDER**

Learned counsel for respondent No.1 is stated to be in some personal difficulty.

List the matter on **27.04.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*